

IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III

Item No. 333
IB-382(PB)/2021

IN THE MATTER OF:

PHL Fininvest Pvt Ltd.

.....APPLICANT/PETITIONER

Vs.

Mr. Krishan Kumar Jajoo

.....PERSONAL GUARANTOR

SECTION

U/s 95(1)

Order delivered on 27.04.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Ms. Nivedita Grover, Advocate

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on **04.07.2023.**

Sd/-

(Court Officer)